

**IN THE COURT OF MS. SUJATA KOHLI, DISTRICT & SESSIONS JUDGE-  
CUM-SPECIAL JUDGE (PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX,  
NEW DELHI**

**RC No. RC-DAI-2020-A-0012-ACB/ND  
U/S: 120-B r/w 420 IPC  
CBI Vs. R. S. Foundation and others**

22.08.2020

**Present: None.**

The instant application has been received from the Court of Ms. Santosh Snehi Mann, Ld. Special Judge (PC Act) (CBI)-08, RADC/ND vide proceedings dated 21.08.2020.

I have perused the said proceedings as well as other annexed documents.

As correctly observed in the said proceedings, let this matter be transferred to the Court of Sh. Harjyot Singh Bhalla, Ld. CMM, RADC/ND, where the FIR is pending, for disposal in accordance with law.

**Parties/Ld. Counsel(s) are directed to appear before the concerned Court on 24.08.2020 at 02.00 PM. Intimation be sent accordingly.**

**Ahlmad is directed to send the application file, complete in all respects, to the transferee Court immediately.**

**Hard copy of this order be placed on record in the judicial file as and when physical functioning of the courts is resumed.**

**A copy of this order be also sent to the Computer Branch to be uploaded on the official website.**

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/22.08.2020